

23.2.07

OA 78/07

Hon Mr Justice Khon Kuran, VC

Shi R R Sinha for applicant.
Shi ~~A~~ Anurey Srivastava for
Shi Anil Kumar has raised the
Preliminary objections as to the
maintainability of this OA.
known on the ground that
neither cause of action arose
within territorial jurisdiction of
the Bench, nor the applicant
resides within the said limits.
Counsel for applicant state
that the applicant resides in
Varanasi and requests
that the applicant may be
permitted to withdraw the OA
with liberty to file the OA
at Allahabad.

The OA is dismissed
as withdrawn with liberty
to file fresh OA at appropriate
forum of this Tribunal.

[Signature]
VC

OK
copy of order
dated 23.2.2007
Prepared
26.2.07